

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394 OF 2014 & IA NO. 287 OF 2015**  
**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**  
**APPEAL NO. 21 OF 2016**  
**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**  
**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**  
**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**  
**APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017**

**Dated : 14<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 201 OF 2014 &  
IA NOS. 316, 392, 394 OF 2014 AND IA NO. 287 OF 2015**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Krishn for R-1

**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**

**Reliance Infrastructure Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain  
Ms. Stuti Krishn for R-1

Mr. Harinder Toor  
Ms. Aditi Sharma  
Mr. R. Dubal  
Mr. R.D. Patsute for R-3

**APPEAL NO. 21 OF 2016**

**Municipal Corporation of Greater Mumbai** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor  
Ms. Aditi Sharma  
Mr. R. Dubal  
Mr. R.D. Patsute

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Krishn for R-1

Mr. Hasan Murtaza  
Mr. Kartik Anand for R-3

**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**

**Reliance Infrastructure Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Krishn for R-1

Mr. C. S. Vaidyanathan, Sr. Adv.  
Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Kunal Kaul for Tata Power

Mr. Harinder Toor  
Ms. Aditi Sharma  
Mr. R. Dubal

Mr. R.D. Patsute for R-3

Mr. Samyky Mukku  
Ms. Sikha Pandey for Impleader

**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**

**The Tata Power Company Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Kunal Kaul  
Mr. Anirudh Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Krishn for R-1

Mr. Harinder Toor  
Ms. Aditi Sharma  
Mr. R. Dubal  
Mr. R.D. Patsute for R-3

Mr. Hasan Murtaza  
Mr. Kartik Anand

Mr. Samyky Mukku  
Ms. Sikha Pandey for Impleader

**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**

**MIDC Marol Industries Association** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Samyky Mukku  
Ms. Sikha Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Krishn for R-1

Mr. Hasan Murtaza  
Mr. Kartik Anand for R-3

Mr. Harinder Toor  
Ms. Aditi Sharma  
Mr. R. Dubal  
Mr. R.D. Patsute for R-4

**APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017**

**Municipal Corporation of Greater Mumbai** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor  
Ms. Aditi Sharma  
Mr. R. Dubal  
Mr. R.D. Patsute

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Krishn for R-1

Mr. Hasan Murtaza  
Mr. Kartik Anand for R-3

**ORDER**

We have heard Mr. C.S. Vaidyanathan, Learned Senior Counsel for some time.

List these matters for further hearing on **15.03.2019.**

**(S.D. Dubey)**  
**Technical Member**

*Js/pk*

**(Justice Manjula Chellur)**  
**Chairperson**